

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 201 of 2013

Dated : 18th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Neyveli Lignite Corporation Ltd.

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent (s): Mr. M.S. Ramalingam for R.1
Mr. S. Vallinayagam for R.2

ORDER

Written Submissions is being filed today by the learned counsel for the Appellant. The learned counsel for the Respondents are directed to file their respective reply Written Submissions after serving copy on the other side.

Post the matter for further hearing on **26.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr